COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 274 OF 2018

Dated: 03rd October, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

Rajasthan Rajya Vidyut Prasaran Nigam Limited Appellant(s)

Versus

Power Grid Corporation of India Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Mr. Shubham Arya Mr. Poorva Saigal

Counsel for the Respondent(s) : -

ORDER

Admit.

Issue notice to the Respondents returnable on 02.11.2018. Dasti, in addition is permitted.

Post this matter on <u>02.11.2018</u>.

(S. D. Dubey)
Technical Member

(Justice N. K. Patil)
Judicial Member

Bn/pr